## No. 21(02)/2019-IPR (N&C) Government of India Ministry of Commerce & Industry Department for Promotion of Industry and Internal Trade IPR-N&C Section

Udyog Bhawan, New Delhi. Dated 19th February, 2019.

## ORDER

Subject: Deputation of Shri. Pritish Ranjan Pal, Examiner of Patents and Designs, Patent Office, Kolkata and Shri Rajesh Kumar Meena, Examiner of Patents and Designs, Patent Office, Delhi for attending IP BRICS 2019 Examiner Training Event to be held from 25<sup>th</sup> February, 2019 to 1<sup>st</sup> March, 2019 in Pretoria, South Africa (excluding travel time).

Sanction of the President is hereby accorded to the deputation of Shri. Pritish Ranjan Pal, Examiner of Patents and Designs, Patent Office, Kolkata and Shri Rajesh Kumar Meena, Examiner of Patents and Designs, Patent Office, Delhi for attending IP BRICS 2019 Examiner Training Event to be held from 25<sup>th</sup> February, 2019 to 1<sup>st</sup> March, 2019 in Pretoria, South Africa (excluding travel time).

2. The tour will commence from the date of departure from India and conclude on the date of arrival in India. The total period of absence from India shall not exceed the period indicate above, excluding journey time and enforced halts, if any.

3. The above-mentioned participants would be entitled to the following expenditure:

Air fare	As per entitled class
Airport tax (If any)	As per actuals
Daily allowances	As admissible
Hotel accommodation	As applicable
Contingency	As per norms
	To be provided/hired by the High Commission of India in Pretoria, South Africa
Mobile phone	As per entitlement as per Para 5 of M/o Finance's O.M. dated 26.03.2018
Excess Baggage	As per norms
Business Centre Facilities	On actual basis
Enforced halts including lodging and transport	As per entitlement

4. The other entitlements of the officers including medical facilities will be as laid down in the orders issued by the Ministry of Finance/Ministry of External Affairs from time to time.

5.

The Screening Committee of Secretaries stipulate that the daily allowance

will be at reduced rates if meals are provided.

6 The cost on travel, DSA, hotel accommodation in respect of them will be debitable to the CGPDTM's budget head as per their entitlement and would be borne by Government of India during the period of their deputation. DSA etc. may be paid to them by High Commission of India in Pretoria, South Africa. Hotel accommodation will be arranged by the High Commission of India in Pretoria, South Africa. This sanction will be treated as an authority for the payment.

7. The officers will furnish a report on their visit after return from abroad.

8 The expenditure on air travel, daily allowance, hotel accommodation, etc. on the deputation of Shri. Pritish Ranjan Pal, Examiner of Patents and Designs, Patent Office, Kolkata and Shri Rajesh Kumar Meena, Examiner of Patents and Designs, Patent Office, Delhi will be debitable to appropriate CGPDTM's Head 3475; Other Economic Services (Major Head) 00.102-Regulation of Patents, Designs and Trade Marks (Minor Head) 01- Controller General of Patents, Designs and Trade Marks; 01.01-General; 01.01.12- Foreign Travel Expenses under Demand No. 12 of the Department for Promotion of Industry and Internal Trade for the year 2018-19.

9 This issues with the concurrence of the IF Wing of the Department for Promotion of Industry and Internal Trade vide their Dy.No. 27004 dated 19.02.2019.

Jachan 19/2/2019

(Praveen Kumar Sachan) Under Secretary to the Govt. of India Tel:011-23062906 Email:prav.sachan@gov.in

To:-

- 1. Pay & Accounts Officer, O/o CGPDTM, Boudhik Sampada Bhawan, S.M. Road, Antop Hills, Mumbai-400037
- 2. High Commission of India in Pretoria, 852, Francis Baard Street, Corner of Francis, Baard Street and Eastwood Street, Arcadia-0083, Pretoria, South Africa.
- 3. Ministry of External Affairs, E & SA Division, Jawaharlal Nehru Bhawan, New Delhi.
- 4. Shri. Pritish Ranjan Pal, Examiner of Patents and Designs, Patent Office, Kolkata.
- 5. Shri Rajesh Kumar Meena, Examiner of Patents and Designs, Patent Office, Delhi
- 6. PSO to SIPP/ Sr. PPS to JS(RA)/ PS to SDO(AK).
- 7. O/o CGPDTM, Mumbai.
- 8. Fin-II Section/Protocol Section/ /Guard File.